Declaration of Assets and Liabilities

भी राजी	1. Sidbnath choudharyon/dayonter/wre of Shori Hiralal choudhary
Sales of	1. Soid math chardhary on daughter were of 3 har Hiralal chardhary aged 43 years, belonging to Bither Legislative assembly sec service and presently working as Security grand
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
of the latest and the	myself, my spouse and dependants*:



A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	25000/-	Remusiv	Kanbleer	Samar	Rayli
(11)	Deposits in Banks, Financial Institutions And	Saving		Saving	Saving	Saving
	Non-Banking Financial Companies	2000/-	-NIL-	2500/-	1200/-	1500/-
(111)	Bonds, Debentures and Shares in companies	NIL	-NIL-	NIL-	NiL-	-NIL-
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	NIL	-NIL	-NÎL	-NIL-	-NIL-
(v)	Motor Vehicles (details of make, etc.)	TUD WH PLER HUNDA	F -N12-	_NIL-	-NIL-	_NiL-
(vi)	Jewellery (give details of weight and value)	NIL	gold of	-NIL-	-NiL	_NIL-
(vii)	Other assets, such as values of claims / interests	NIL	(Pssong)	-NiL-	NIL-	-NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NiL	-NIL-	_NiL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NiL	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	ΝÌĿ	-NiL-	_NiL-	-NiL-	-NiL-
(iv)	Houses / Apartments,	NIL	NiL-	-Wir-	-NiL-	-NIL-
(v)		NIF	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	S. B. I BIHAR VIDHAN	8.5LAKHS	
	(ii) Loans from financial institutions	SRIRAM FINNACE	74000/-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-NIL-	
	(b) dues to departments dealing with supply of water	- NIL-	-NIL-	
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-	

Sidhneth chardhary

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	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	- NIL-	-NIL-
	(f) Other dues, If any	- NIL-	- N12-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-AGNPC- 53359H	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	- NIL-	- NIL-
	(III) Sales Tax [Only in case of proprietary business]	- N1L-	-NIL-
	(iv) Property Tax	- NIL-	-NIL-

Personal Detail GPF/CPF/PRAN No. 0084647925 Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) ASSEMBLY SECRAITRIATE PATNA -Cadre BIHAR LEVISLATIVE (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District PATNA I hereby declare that the above details are true to the best of my knowledge and belief. Signature Sicharoth Choudhary Name of Employee: SIDHNATH CHOUDHARY Designation: SECURITY GUARD Place: PATNA

DEPARTMENT BIHAR NIDHAN SABHA PATNA

Note:

Date: 21.02.2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.